

- I. **Reports and accounts (2023-24) of NFDC, Mumbai and related papers**
- II. **Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -
  - (a) Forty-ninth Annual Report and Accounts of the National Film Development Corporation Limited (NFDC), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2462/18/25]

II. A copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:

1. Statement No. XXVIII Two Hundred Thirty Third, 2014
2. Statement No. XVI Two Hundred Thirty Ninth, 2016
3. Statement No. XVII Two Hundred Fifty Fourth, 2019
4. Statement No. V Two Hundred Sixty Third, 2024
5. Statement No. IV Two Hundred Sixty Fifth, 2024
6. Statement No. II Two Hundred Sixty Sixth, 2024

[Placed in Library. See No. L. T. 2617/18/25]

**Report and Accounts (2023-24) of the National Rural Infrastructure Development Agency, New Delhi**

**ग्रामीण मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-